

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 611
IB-1071/ND/2020

IN THE MATTER OF:

M/s. Mother Lam Pvt. Ltd.

...PETITIONER

Vs.

M/s. 3 Aces Wood Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor

:Advocate Gulshan Kumar Sachdev,
Advocate Raghu Nandan Sharma,
Advocate Apoorv Pathak.

For the Respondent/Corporate Debtor

:Adv. Sumer Singh Boparai with Adv.
Sidhant Saraswat

ORDER

Heard the arguments advanced by the Learned Counsel for the Operational Creditor. For arguments of the Corporate Debtor, list this matter on 11.10.2022.

sdh

(Rahul Bhatnagar)
Member (T)

sel

(P.S.N Prasad)
Member (J)